

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

ORDER


No: 1178

Dated:- 1/3/2016

Sanction is hereby accorded to the allotment of funds to the tune of Rs. 9.40 lacs (Rupees Nine Lacs Forty Thousand Only) in favour of the Bar Association mentioned in Annexure "A" forming part of this order for purchase of Books for their respective Bar Library. Under Major head 2014 Adm. of Justice Subordinate Courts (V) Sub head "Grant in Aid" for the year 2014-15 and funds are kept at the disposal of respective Presiding Officers of the Courts subject to the following conditions.

1. The Accounts of the Association shall be open to check by Accountant General/Presiding Officer of the Court concerned, wherefrom the grant has been disbursed or any officer of the Govt. department of L.J. & P.A. authorised to do so by the Department.
2. The Association shall furnish certificate duly counter signed by the concerned presiding officer of the Court to Accountant General J&K Srinagar/Jammu to the effect that the funds have been utilized for the purposes, strictly in accordance with codal formalities.

By Order.

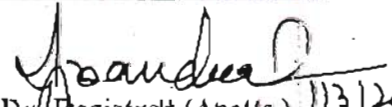

(Han Singh)
Dy. Registrar (Accts.) 1/3/2016

No: 40615-769/AC Dated: 1/3/2016

Copy to the:-

1-2.	Accountant General, J&K Jammu/ Srinagar.
3-4.	Registrar Judicial High Court of J&K Jammu / Srinagar.
5-26.	Pr. D&S Judge, Jammu/Udhampur/Ramban/Kathua/Reasi/Kishtwar/Bhaderwah/Poonch/Rajouri/Samba/Srinagar/Ganderbal/Budgam/Pulwama/Shopian/Kupwara/Bandipora/Anantnag/Kulgam/Baramulla/ Leh/Kargil.
27.	Addl. D&S Judge /Doda.
28-39.	C.J.M/Sub-Judge,Ramnagar/Katra/Batote/Nowshera/Chadoora/Bijbehara/Vailoo/Sopore/ Pattan/Handwara/ Surankote/ Uri.
40-80.	Munsiff,Akhnoor/Bishuati/R.S.Pura/Basohli/Billawar/Bani/Sunderbani/ Mahanpur/Chenani/ Majalta/Mahore/Banihal/Gool//Gandoh/Thathri/Kotranka/Kalakote/Thanmandi/Budhal/ Mendhar/ Kangan/Charari-sharief/Magam/Tral/Pampore/Dooru/Ashmuqam/ Shangus/ Tangmarg/ D.H.Pora/Qazigund/Boniyar/Dangi-wacha/Tanghdar/Sogam/Sumbal/Gurez/ Nobra/Sankoo /Zanskar.
81.	Treasury Officer Sub Treasury Distt.Court Complex Janipur Jammu.
82.	Treasury Officer Sub Treasury Sadar Court Complex Srinagar.
83-154.	Treasury Officer Akhnoor/Bishuati/R.S.Pura/Samba/Kathua/Basohli/Billawar/Bani/Mahanpur/Udhampur/Ramnagar/Chenani/Majalta /Reasi/ Katra/Ramban/Batote/Banihal/Gool/Kishtwar/Bhaderwah/Doda/Gandoh/Thathri/Rajouri/Nowshara/Kotranka/Kalakote/Sunderbani/Thanmandi/Budhal/Poonch/Surankote/Mendhar/Ganderbal/Kangan/Budgam/Chadoora/Charari-sharief/Magam/Pulwama/ Tral/Pampore/Shopian/Anantnag/Vailoo/Bijbehara/Dooru/Ashmuqam/ Shangus/ Kulgam/D.H.Pora/Qazigund/Baramulla/Sopore /Pattan/Uri/Tangmarg/Boniyar/ Dangi-wacha/Kupwara/Handwara/Tanghdar/Sogam/ Bandipora /Sumbal /Gurez/Leh /Nobra/Kargil/Sankoo/Zanskar
for information and n/a.
155.	Order file.

91c Mc H-c Jammu for up-loading High court website


Dy Registrar (Accts.) 1/3/2016

O-NO 1178 Dt 1/3/2016

S.No.	Name of the Bar Association.	Amount Rs. In lacs.
	District Jammu.	
1.	Bar Association Jammu. (For High Court) (For Subordinate Courts)	0.35 0.25
2.	Bar Association, Akhnoor.	0.10
3.	Bar Association, Bishnah	0.10
4.	Bar Association, R.S.Pura.	0.10
	District Samba.	
1.	Bar Association, Samba.	0.15
	District Udhampur.	
1.	Bar Association, Udhampur.	0.15
2.	Bar Association, Ramnagar.	0.10
3.	Bar Association, Chenani.	0.10
4.	Bar Association, Majalta.	0.10
	District Reasi.	
1.	Bar Association, Reasi.	0.15
2.	Bar Association, Katra.	0.10
3.	Bar Association, Mahore.	0.10
	District Kathua.	
1.	Bar Association, Kathua.	0.15
2.	Bar Association, Billawar.	0.10
3.	Bar Association, Bani	0.10
4.	Bar Association, Basohli	0.10
5.	Bar Association, Mahanpur.	0.10
	District Doda.	
1.	Bar Association, Doda.	0.15
2.	Bar Association, Bhaderwah.	0.10
3.	Bar Association, Gandoh	0.10
4.	Bar Association, Thathri.	0.10
	District Kishtwar	
1.	Bar Association Kishtwar.	0.15
	District Ramban.	
1.	Bar Association, Ramban.	0.15
2.	Bar Association, Banihal.	0.10
3.	Bar Association, Batote.	0.10
4.	Bar Association, Gool (Gulabgarh)	0.10
	District Rajouri.	
1.	Bar Association, Rajouri.	0.15
2.	Bar Association, Nowshera.	0.10
3.	Bar Association, Budhal.	0.10
4.	Bar Association, Kalakote.	0.10
5.	Bar Association, Sunderbani.	0.10
6.	Bar Association, Thanamandi.	0.10
7.	Bar Association, Kotranka.	0.10
	District Poonch.	
1.	Bar Association, Poonch.	0.15
2.	Bar Association, Surankote.	0.10
3.	Bar Association, Mendhar.	0.10

Spandil

S.No.	Name of the Bar Association.	Amount Rs. In lacs.
	District Srinagar.	
1.	Bar Association, Srinagar (For High Court) (For Subordinate Courts)	0.35 0.25
	District Ganderbal.	
1.	Bar Association, Ganderbal.	0.15
2.	Bar Association, Kangan.	0.10
	District Budgam.	
1.	Bar Association, Budgam.	0.15
2.	Bar Association, Chadoora.	0.10
3.	Bar Association, Magam.	0.10
4.	Bar Association, Charar-i-sharief.	0.10
	District Pulwama.	
1.	Bar Association, Pulwama.	0.15
2.	Bar Association, Tral.	0.10
3.	Munsiff, Pampore.	0.10
	District Shopian.	
1.	Bar Association, Shopian.	0.15
	District, Kulgam.	
1.	Bar Association, Kulgam.	0.15
2.	Bar Association, D.H.Pura,	0.10
3.	Bar Association, Qazigund.	0.10
	District Anantnag.	
1.	Bar Association, Anantnag.	0.15
2.	Bar Association, Bijbehara.	0.10
3.	Bar Association, Vailoo.	0.10
4.	Bar Association, Dooru.	0.10
5.	Bar Association, Aishmuqam.	0.10
6.	Bar Association, Shangus.	0.10
	District Bandipora.	
1.	Bar Association, Bandipora.	0.15
2.	Bar Association, Sumbal.	0.10
3.	Bar Association, Gurez.	0.10
	District Baramulla.	
1.	Bar Association, Baramulla.	0.15
2.	Bar Association, Sopore.	0.10
3.	Bar Association, Pattan.	0.10
4.	Bar Association, Tangmarg.	0.10
5.	Bar Association, Dangi-wacha (Rafiabad)	0.10
6.	Bar Association, Uri.	0.10
	District Kupwara.	
1.	Bar Association, Kupwara.	0.15
2.	Bar Association, Handwara.	0.10
3.	Bar Association, Tangdhar.	0.10
4.	Bar Association, Sogam.	0.10
	District Leh.	
1.	Bar Association, Leh.	0.15
2.	Bar Association, Nobra.	0.10
	District Kargil.	
1.	Bar Association, Kargil.	0.15
2.	Bar Association, Sankoo.	0.10
3.	Bar Association, Zanaskar.	0.10
	Total:	9.40 lacs.

